

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 115 OF 2018

Dated: 10th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Kanan Devan Hills Plantations Company Private Limited Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.P. Vinod
Mr. Atul Shankar Vinod

Counsel for the Respondent(s) : Mr. Sriram Parakkat
Mr. Sarath S. Janardanan for R-1

Mr. Mukund P Unni
Mr. P. V. Dinesh for R-2

ORDER

The learned counsel appearing for the Appellant and the Respondent Nos. 1 and 2 submitted that, the pleadings in this matter are completed and the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

List the matter for hearing on **12.03.2019**, as agreed by learned counsel appearing for the Appellant and the Respondents.

(Ravindra Kumar Verma)
Technical Member
vt/kt

(Justice N.K. Patil)
Judicial Member